GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5631 ANSWERED ON:02.05.2000 ILLEGAL OCCUPANTS RAMJI LAL SUMAN;SUSHIL KUMAR INDORA

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a): whether attention of the Government has been drawn to the news-item Captioned `Jagmohan turns heat on illegal occupants` appearing in the Hindustan Times` dated April 3, 2000;
- (b): if so, the number of illegal occupants occupying the Government accommodation till March, 2000;
- (c): whether some political parties are also occupying bungalows of more than their entitlement for their official use; and
- (d): if not, the bungalows actually given to these parties for their official use?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

- (a): Yes, Sir. An intensive drive has been launched to end illegal occupation.
- (b): The information is being collected and will be placed on the Table of the Sabha.
- (c): Yes, Sir.
- (d): Does not arise in view of reply to (c) above.